

Sr.Civil Judge and JMFC,Cnhalli
Sri.Kiran Kumar D Wadigerl
Sr.Civil Judge and JMFC,CN Halli
Cause List Date: 08-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	O.S. 28/2019 (SUMMONS) IA/1/2019		Ambika Vs Devikerappa	C.N.Krishnamurthy
2	O.S. 1/2020 (SUMMONS) IA/1/2020		T. Nagendrappa Vs Narasimharao	H. S. Gnanamurthy
3	O.S. 1/2018 (HEARING)		C.K.Jayaram Vs Srinivas	C.N.Krishnamurthy
4	O.S. 14/2017 (A.D.R.) IA/2/2017 IA/1/2017		Umadevi S.V. Vs Anjali	G.Srinivasamurthy
5	R.A. 7/2018 (ARGUMENTS)		Lingappa Vs Chennabasavaiah	C.Rajashekhar
6	R.A. 13/2018 (STEPS) IA/1/2018		M.Gangadharaiah Vs Puttaiah	H.S.Gnanamurthy
7	M.C. 27/2020 (FOR OBJECTION) IA/1/2020 IA/2/2020		Deepthi Vs K. D. Chidananda	N.N.Sreedhara
8	M.C. 38/2020 (FOR OBJECTION)		Raghavendra K. T. Vs Sandhya B. N.	H. N. Shreedhara N.N.Sreedhara
9	M.C. 25/2020 (Await Report)		Dhanalakshmi Vs Nil	N.N.Sreedhara
11.00 AM to 02.00PM				
AMENDMENT				
10	M.A. 7/2019 (SUMMONS) IA/1/2019		C.T.Rangaswamaiah Vs C.S.Ramesh	N.N.Sreedhara
11	M.C. 49/2020 (APPEARANCE OF PARTY)		Archana Vs Nil	N. Jayanna
12	O.S. 3/2016 (ISSUES)		H.R.Harshitha Vs H.S.Rajesh	
13	O.S. 1/2017 (EVIDENCE) IA/3/2019 IA/1/2017		C.B.Keshavamurthy Vs Bandamma	G.Sreenivasamurthy
14	O.S. 38/2017 (EVIDENCE)		T.S.Ranganath Vs Yashodamma	C.N.Krishnamurthy

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 11/2018 (EVIDENCE)		J.R.Bramaramba Vs Sharadamma	C.Rajashekhar
16	M.A. 2/2019 (ARGUMENTS) IA/1/2019 IA/2/2019		M.S.Basavaraju Vs B. Ushadevi	H.S.Gnanamurthy
17	R.A. 28/2019 (ARGUMENTS)		Kempamma Vs Jayalakshamma	N.N.Sreedhara
18	M.V.C. 871/2017 (ORDERS)		Smt. Manjula D Vs Sanjay Kumar S.D.	M.R. Girish
19	M.V.C. 872/2017 (ORDERS)		M.T. Pandurangaiah Vs Sanjay Kumar S.D.	M.R. Girish
20	O.S. 7/2014 (EVIDENCE)		C.S.Doreswamy Vs Channamma	
21	ECA 1/2018 (EVIDENCE)		Yashodamma Vs T.S.Ranganatha	N.N.Sreedhara
22	O.S. 33/2019 (hear on IA)		K. B. Sumangala Devi alias Suma Vs Gangamma	A. M. M.
23	O.S. 30/2020 (hear on IA) IA/1/2020 IA/2/2020		LAKSHMAMMA @ LAKSHMIDEVAMMA Vs Susheelamma	M.B.Nagaraaj
24	O.S. 15/2020 (To Hear on Memo)		Archana S. G. Vs Shamantha	G. B. Adarsh

Cases listed below are adjourned due to Covid 19

25	M.A. 3/2019 (SUMMONS)	04-01-2021	Arjunaiah Vs Manjunatha	T.G.Vijaykumar
26	M.V.C. 61/2020 (SUMMONS)	04-01-2021	Umesh Vs The United India Insurance Co.	Ramesh Babu H R
27	FDP 6/2016 (NOTICE)	04-01-2021	Siddaramaiah Vs Shivakumaraiah alias Kumaraiah	
28	EX 15/2017 (NOTICE)	04-01-2021	Sri Enterprises Vs Latha Mining Company by its partners, N.Gopalakrishna shetty	H.S.Gnanamurthy

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	EX 34/2019 (NOTICE)	04-01-2021	Rangaiyah Alias Rangaswamy Vs L.Ramesha	S.H.Chandrashekaraiah
30	M.C. 6/2020 (NOTICE)	04-01-2021	Vanitha R. Vs B. S. Prakash	N. N. Sreedhara
31	FDP 1/2020 (NOTICE)	04-01-2021	Prema Vs Kempalingaiah	H. S. Gnanamurthy
32	EX 15/2020 (NOTICE)	04-01-2021	Karnataka Bank Ltd. Vs Jagadeesh M. S.	N.N.Sreedhara
33	EX 30/2018 (Additional ISSUES)	04-01-2021	H.N.Nagarathna Vs H.N.Siddaramaiah	H.R.Ramesh Babu
34	M.C. 51/2017 (HEARING)	04-01-2021	Venkaatesh N. Vs Shilpa M	R. Narendra babu
35	FDP 4/2018 (HEARING) IA/1/2018	04-01-2021	H.M.Marulappa Vs Siddappa	C.N.Krishnamurthy
36	O.S. 29/2018 (HEARING) IA/1/2018 IA/2/2018	04-01-2021	Girijamma Vs K.C.Shivakumar	GSM
37	FDP 8/2019 (HEARING)	04-01-2021	Munavar Sab Vs Noorjan	G.S.M.
38	EX 35/2019 (HEARING)	04-01-2021	Suvarnamma Vs Siddalingaiah dead by LRs Onkaramma	C. Rajashekhar
39	EX 1/2020 (HEARING)	04-01-2021	H. K. Ramesh Vs Khaleel Sab	N. N. Sreedhara
40	M.C. 55/2019 (A.D.R.)	04-01-2021	Narasamma Vs Narasimha @ Narasimhaiah	G.Parameshwaraiah
41	M.C. 56/2019 (A.D.R.)	04-01-2021	V. Poornima Vs Nil	N.N.Sreedhara
42	M.V.C. 621/2011 (EVIDENCE)	04-01-2021	Jayanna Vs B.C.Vasudevamurthy	
43	M.V.C. 1100/2016 (EVIDENCE)	04-01-2021	Mahadevamma Vs Renuka A.	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
44	M.V.C. 941/2017 (EVIDENCE)	04-01-2021	K.R Raju Vs The Cholamandalam M.S General Insurance Co.Ltd	H.S.Gnanamurthy
45	M.V.C. 942/2017 (EVIDENCE)	04-01-2021	Manjunatha Vs The Cholamandalam M.S General Insurance Co.Ltd	H.S. Gnanamurthy
46	M.V.C. 228/2018 (EVIDENCE)	04-01-2021	Renukaradhya Vs The Proprietor M/s South Eastern Carriers Pvt. Ltd	C.N. Krishnamurthy
47	M.C. 15/2018 (EVIDENCE)	04-01-2021	Tyagraj alias Thammaiah Vs Nil	S.Dilip
48	M.V.C. 807/2018 (EVIDENCE)	04-01-2021	Tholasamma Vs Bhuthaiah B.	M.B.Nagaraj
49	M.C. 30/2018 (EVIDENCE)	04-01-2021	Rangaswamy Vs Manjula alias Pavithra	N.N.Sreedhara
50	M.C. 51/2018 (EVIDENCE)	04-01-2021	Sanjeevmurthy Vs Mamatha	N. Jayanna
51	M.V.C. 826/2019 (EVIDENCE)	04-01-2021	Gowramma Vs Ramesh.C	Adarsh.G.B
52	M.C. 1/2016 (EVIDENCE)	04-01-2021	P.Harish Vs M.Kumudha alias Suma	
53	Misc 4/2018 (EVIDENCE)	04-01-2021	Mohammad Ali since dead by LRs Zahedabi Vs Syed Jalal	C.Rajasbekhar
54	M.C. 28/2018 (EVIDENCE)	04-01-2021	Mahesh K. Vs Siddaganga H. S. alias Kyathayini H.S. alias Kanthamani H.S.	N.N.Sreedhara
55	M.V.C. 806/2018 (EVIDENCE)	04-01-2021	Kavya H. Vs Bhuthaiah B.	M.B.Nagaraj
56	M.C. 45/2019 (EVIDENCE)	04-01-2021	Mallikarjunaiah C. Vs Ashwini L.	M.J.D.

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02.45 PM to 05.45PM				
1	C.C. 674/2019 (SUMMONS)		The Sub Inspector of Police, Handanakere P.S Vs Vasanthakumar and 8 others	Assistant Public Prosecutor
2	C.C. 46/2019 (HEARING)		The Sub Inspector of Police, Handanakere Police Station Vs Narasimhaiah M.T.	Assistant Public Prosecutor
3	C.C. 393/2017 (FIRST HEARING)		B.Jayakumar Vs M.Shivakumar	G. B. Adarsh
4	C.C. 180/2019 (FRAMING OF CHARGE OR PLEA)		The Sub Inspector of Police, Handanakere Police Station Vs Manjappa .K	Assistant Public Prosecutor
5	C.C. 736/2019 (FRAMING OF CHARGE OR PLEA)		The Sub Inspector of Police, Handanakere Police Station Vs Gangadharaiah @ M.P.Gangadharaiah	Assistant Public Prosecutor
6	C.C. 82/2016 (For HBC)		Handanakere Police Station Vs Rajanna	App
Cases listed below are adjourned due to Covid 19				
7	C.C. 285/2018 (SUMMONS)	04-01-2021	The Sub Inspector of Police, Handanakere Police Station Vs Nagaraju	Assistant Public Prosecutor
8	C.C. 1023/2018 (SUMMONS)	04-01-2021	B.P.Chethankumar Vs Basavaraju	D. M. Swamy
9	C.C. 989/2018 (NBW to Accused)	04-01-2021	The Sub Inspector of Police, Handanakere Police Station Vs Somashekhhar @ Somashekharaiah	Assistant Public Prosecutor

Prl. Civil Judge and JMFC Court, CN Halli
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02.45 PM to 05.45PM				
1	O.S. 343/2011 (NOTICE)		Kenchamma Vs Gavirangaiah and others	N.N.Sreedhara S.Gopalakrishna
2	O.S. 114/2018 (NOTICE) IA/1/2018 IA/2/2018		Gaviyappa Vs Mahalingaiah	T. G. Vijayakumar
3	O.S. 51/2013 (Additional ISSUES)		Nuthan and another Vs Drakshayanamma and others	SGK N.N.Sreedhara
4	FDP 3/2012 (HEARING)		Gowramma Vs Gangamma and others	H.S.Gnanamurthy GSC
5	O.S. 5/2015 (ARGUMENTS)		N.A.Prabhuswamy Vs N.S.Aryappa and another	N.N.Sreedhara
6	O.S. 221/2020 (ORDERS) IA/1/2020		G.R.Vedanthachar Vs K.Narasimhamurthy	N.N.Sreedhara
11.00 AM to 02.00PM				
7	O.S. 72/2012 (HEARING)		Erabovi Vs Siddalingappa, dead by lrs.,	C.K.Seetharamaiah N.N.Sreedhara
8	O.S. 235/2011 (STEPS)		Yashodhamma Vs Kamalamma and another	
9	O.S. 225/2020 (STEPS)		Krishnamurthy Vs Nagarathamma	N.N.Sreedhara
10	O.S. 90/2018 (Cross Evidence)		Bheemaiah Vs Gowrayya and another	G.B.Adarsha
Cases listed below are adjourned due to Covid 19				
11	O.S. 309/2013 (HEARING)	08-01-2021	S.L.Raghavendra Vs H.S.Narasimhamurthy	S.H.Chandrashekaraiah
12	O.S. 173/2014 (HEARING)	08-01-2021	C.S. Sanath Kumar Vs Chandrashekara guptha and others	
13	FDP 7/2015 (HEARING)	08-01-2021	Canara Bank Vs Shankaralingappa	G.S.Channabasappa
14	O.S. 53/2019 (HEARING) IA/1/2019 IA/2/2019	08-01-2021	Gangamma Vs The Chief Secretary , Government of Karnataka	T. R. Somashekaraiah

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 99/2020 (SUMMONS) IA/1/2020	11-01-2021	L.G.Shadakshari Vs Shankaramma	N.N.Sreedhara
16	O.S. 102/2020 (SUMMONS) IA/1/2020	11-01-2021	C.R.Naveen Kumar Vs Shakthi Prasad	S. Gopala Krishna
17	O.S. 148/2020 (SUMMONS) IA/1/2020	11-01-2021	Basavaraju Vs Rangaiah	H. T. Hanumanthaiah
18	O.S. 194/2020 (SUMMONS) IA/1/2020	11-01-2021	Rajeshwari R Vs Halamma	C. N. Krishnamurthy
19	O.S. 57/2018 (NOTICE) IA/1/2018 IA/2/2018	11-01-2021	K.S.Umesh Vs The Chief Officer, TMC	Shreedhar N.N
20	O.S. 162/2018 (NOTICE) IA/1/2018	11-01-2021	Gangadharaiah Vs Vinodamma	N.N.Sreedhara
21	O.S. 113/2020 (NOTICE) IA/1/2020	11-01-2021	H.Lingaraju Vs Shankarappa	H. S. Gnanamurthy
22	O.S. 135/2020 (NOTICE) IA/1/2020	11-01-2021	Krishnaiah Vs Manubai	G. B. Adarsh
23	O.S. 145/2020 (NOTICE) IA/1/2020	11-01-2021	D.H.Muddaiah Vs Dabberappa	H. R. Ramesh babu
24	O.S. 112/2019 (APPEARANCE OF PARTY)	11-01-2021	Lakshmi Vs Vishalamma	D. M. Swamy
25	FDP 1/2016 (HEARING)	11-01-2021	Kenchamma Vs Gavirangaiah	N.N.Sreedhara
26	EX 32/2019 (NOTICE)	12-01-2021	Susheelamma Vs K.R.Basavaraju	S. H. Chandrashekaraiah/ R. Kariyanna
27	EX 9/2020 (NOTICE)	12-01-2021	Jayanna Vs H.Lingaraju	H. T. Hanumanthaiah
28	FDP 17/2017 (HEARING)	12-01-2021	N.Gangamma Vs D.R.Naganna @ Dasarappa Naganna and 2 others	B. K. Sadashivappa

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02.45 PM to 05.45PM				
1	C.C. 228/2013 (SUMMONS)		C.N.Halli police station Vs Anandaiah and others	C.K.Seetharamaiah
2	C.C. 676/2019 (SUMMONS)		The Sub Inspector of Police, Chiknayakanhalli Police Station/ K.Bharatamma Vs Narendra Babu	T.E.Renukprasad
3	C.C. 157/2016 (STEPS)		Chikkanayakanahalli P.S Vs Vijaya	App
4	C.C. 623/2015 (FOR OBJECTION)		Chikkanayakanahalli P.S. Vs Rajakumar T.	APP
5	C.C. 566/2012 (NBW to Accused)		Chikkanayakanahalli P.S. Vs Muthu	Assistant Public Prosecutor
6	C.C. 755/2016 (NBW to Accused)		C.N.Halli P.S. Vs Shek Ismail alias Issu	
7	C.C. 812/2016 (NBW to Accused)		Chikkanayakanahalli P.S Vs Dr. Sridhar G.S	App
8	C.C. 171/2017 (NBW to Accused)		The Sub Inspector of Police, Chikkanayakanahalli Police Station Vs Jayamala	Assistant Public Prosecutor
9	C.C. 544/2017 (NBW to Accused)		The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Junjanna	Assistant Public Prosecutor
10	C.C. 138/2019 (For EBC)		The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Gangadharasiah	Assistant Public Prosecutor
11	C.C. 692/2019 (For HBC)		The Excise Inspector, Chikkanayakanahalli Vs Manjunathanaika	Assistant Public Prosecutor
12	C.C. 554/2020 (NBW to Accused)		The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Nataraju C.H.	Assistant Public Prosecutor

Cases listed below are adjourned due to Covid 19

Pr. Civil Judge and JMFC Court, CN Halli
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	CrI.Misc. 211/2020 (ORDERS)	23-12-2020	Siddaramaiah Vs The Tahasildaar	Manu K. L.
14	CrI.Misc. 212/2020 (ORDERS)	23-12-2020	Siddaramaiah Vs The Tahasildaar	Manu K. L.
15	CrI.Misc. 401/2020 (ORDERS)	23-12-2020	Susheelamma Vs The Tahasildar	T. Ravindrakumar
16	CrI.Misc. 402/2020 (ORDERS)	23-12-2020	Susheelamma Vs The Tahasildar	T. Ravindrakumar
17	CrI.Misc. 280/2019 (NOTICE)	11-01-2021	Susheelamma Vs M.Shantharaju Alias Shanthaiah	C. N. Krishnamurthy
18	CrI.Misc. 251/2020 (APPEARANCE OF PARTY)	11-01-2021	Rajanna.G Vs The Tahasildar	Lokeshwara Y. G.
19	CrI.Misc. 168/2018 (FOR OBJECTION)	11-01-2021	Dhanalakshmi C.K. @ Banashankari Vs Kantharaju @ Shankar.C	T. Ravindrakumar
20	CrI.Misc. 121/2020 (FOR OBJECTION)	11-01-2021	Vajravani Vs Umesh	D. M. Swamy
21	CrI.Misc. 350/2019 (plaintiff evidence)	11-01-2021	Siddalingamma Vs Ningaiah @ Lingegowda	C.Rajashhekar
22	C.C. 184/2013 (NBW to Accused)	11-01-2021	Chikkanayakanahalli P.S. Vs A.4 Mukthiyar	
23	CrI.Misc. 202/2020 (PAPER PUBLICATION ISSUED)	12-01-2021	Kenchamma Vs The Tahasildaar	D. M. Swamy
24	C.C. 370/2020 (NULL)	13-01-2021	The Excise Police, Chiknayakanahalli. Vs K.S.Mallikarjunaiah	Assistant Public Prosecutor
25	C.C. 371/2020 (NULL)	13-01-2021	The Excise Sub Inspector of Police, Chiknayakanahalli. Vs Muhibulla	Assistant Public Prosecutor
26	CrI.Misc. 365/2017 (FLW to Respondent)	13-01-2021	H.R.Pushpalatha Vs S.B.Bhyresh	R. Kariyanna
27	PCR 72/19 (Await Report)	13-1-21	S. Athandkumar	D.M.S.
28	C.Misc 435/19 (FLW)	13-01-21	²³ Vajravani	D.M.S.
29	PCR 149/19 (Await Report)	13-01-21	Shivanna vs Chithamb	G. B.A.

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 Addl. Civil Judge and JMFC
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11.00 AM to 02.00PM				
1	O.S. 394/2011 (SUMMONS)		susheelamma Vs Lakshmaiah and others	
2	O.S. 454/2009 (HEARING)		H.R.Rajashékara Vs Sri Beeralingeswara Temple Trust, and others	
3	O.S. 14/2010 (HEARING)		H.D.Bhyramma Vs H.Jagadeesha and others	
4	O.S. 262/2011 (HEARING)		Indiramma Vs Thimmaiah and others	
5	O.S. 314/2012 (/0000) (HEARING) IA/5/2019 IA/1/2019 IA/2/2019		Thimmakakk and others Vs Mahadevaiah and others	
6	O.S. 210/2015 (HEARING) IA/5/2019 IA/1/2015		Puttaiah Vs Annapoornamma	H. S. Gnanamurthy
7	O.S. 394/2009 (ORDERS)		Sannakataiah and another Vs Kaduramma and others	N.N.Sreedhara G.Sreenivas murthy
8	O.S. 224/2020 (STEPS) IA/1/2020		Bhagyamma alias Boramma Vs Varadamma	K.R.Dayananda
9	O.S. 248/2007 (plaintiff evidence)		Vishweswaraiah Vs T.Jagadish	CKS BKS
10	O.S. 396/2013 (plaintiff evidence)		M.D.Pradeep Vs Gangamma and others	K.C.Basavaraju N.N.Sreedhara
11	O.S. 162/2013 (Cross Evidence)		Sharadamma and others. Vs Revamma and others.	N.N.Sreedhara G.Sreenivasamurthy
12	O.S. 130/2015 (Cross Examination)		Thontadraya Vs Rajashékar	N.S.
Cases listed below are adjourned due to Covid 19				
13	O.S. 174/2013 (SUMMONS) IA/3/2019	01-01-2021	Savithramma Vs Gangamma and another	



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14	O.S. 69/2019 (FOR OBJECTION) IA/1/2019	08-01-2021	R.N.Shivashankar Vs Jayanna	N.N.Sreedhara
15	O.S. 160/2018 (plaintiff evidence) IA/1/2018	08-01-2021	Ramaiah Vs H.G.Lokesha	S. H. Chandrashekaraiiah
16	O.S. 14/2019 (plaintiff evidence) IA/1/2019	08-01-2021	Shivalingamurthy @ Shivalingaiiah Vs Muniyappa	C.Rajashekhar
17	O.S. 106/2019 (plaintiff evidence)	08-01-2021	Dasanna @ Dasappa Vs Yale Kambaiiah	C.Rajashekhar
18	O.S. 114/2019 (plaintiff evidence) IA/1/2019 IA/2/2019	08-01-2021	Thimmaiah Vs Joyanna	G. Parameshwaraiah
19	O.S. 194/2019 (plaintiff evidence) IA/1/2019	08-01-2021	Nothravathi Vs Lakshamma	S. Dilip
20	O.S. 83/2020 (NOTICE) IA/1/2020	11-01-2021	Lakshmiddevamma Vs Ramaiah	H. S. Gnanamurthy
21	FDP 20/2018 (FOR OBJECTION)	11-01-2021	G.Prashanthakumar @ Babu Vs Jayalakshmi	T. R. Somashekharaiiah
22	EX 21/2019 (FOR OBJECTION) IA/1/2019	11-01-2021	C. Sadashivaiah Vs Mangalamma	G. Srinivasmurthy
23	EX 33/2019 (FOR OBJECTION)	11-01-2021	Seetharamaiah Vs Nanjundaiah	N.N.Sreedhara

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02.45 PM to 05.45PM				
1	C.C. 29/2017 (SUMMONS)		The PSI Hulyar Vs Krishnamurthy	APP
2	C.C. 825/2019 (SUMMONS)		Aleem Jon Vs M.D.Sadiq alias M.D.Siddiq	K.H.Satheeshappa
3	C.C. 204/2019 (STEPS)		Nagesh G.V. Vs Kotresh	M.S.Ramesh
11.00 AM to 02.00PM				
4	C.C. 168/2017 (EVIDENCE)		The Sub Inspector of Police, Hulyar Police Station Vs Siddesh and 2 others	Assistant Public Prosecutor
5	C.C. 583/2015 (DEFENCE EVIDENCE)		B.R.Pradeep Vs Venkataramana Reddy RRR Tours and Trvels	BKS
6	P.C.R. 27/2020 (Sworn Statement)		H.R.Devaraju Vs Amzad pasha	H. R. Ramesh babu
Cases listed below are adjourned due to Covid 19				
7	Cri.Misc. 77/2020 (EVIDENCE)	08-01-2021	Thimmaiah Vs The Tahasildar	N. Jayanna
8	Cri.Misc. 575/2019 (For Balance)	08-01-2021	Vinutha Vs Gopala krishna	B. K. Sadashivappa
9	Cri.Misc. 407/2020 (NOTICE)	11-01-2021	Basavaraju Vs The Tahasildar	N. Jayanna
10	Cri.Misc. 408/2020 (NOTICE)	11-01-2021	Jayanna Vs The Tahasildar	N. Jayanna
11	Cri.Misc. 409/2020 (NOTICE)	11-01-2021	Jayanna Vs The Tahasildar	N. Jayanna
12	Cri.Misc. 410/2020 (NOTICE)	11-01-2021	Uday Kumar Vs The Tahasildar	Manu K. L.
13	Cri.Misc. 411/2020 (NOTICE)	11-01-2021	Uday Kumar Vs The Tahasildar	Manu K. L.

**Pri. Civil Judge and JMFC Court, CN Hall
Smt. Thendral K
Addl. Civil Judge and JMFC
Cause List Date: 08-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	CrI.Misc. 104/2020 (APPEARANCE OF PARTY)	11-01-2021	Krishnamurthy Vs The Tahasildaar	H. R. Ramesh babu
15	CrI.Misc. 145/2020 (APPEARANCE OF PARTY)	11-01-2021	Lakkamma Vs The Tahasildaar	H. R. Ramesh babu
16	CrI.Misc. 397/2018 (Await order)	11-01-2021	T.Lakshmi Vs R.Thanuj	N.N.Sreedhara
17	C.C. 348/2019 (For HBC)	11-01-2021	The Sub Inspector of Police, Huliyar Police Station Vs Basavaraju	Assistant Public Prosecutor
18	C.C. 42/2020 (NBW to Accused)	11-01-2021	The Sub Inspector of Police, Huliyar Police Station Vs Pravoenkumar	Assistant Public Prosecutor
19	C.C. 271/2019 (SUMMONS)	12-01-2021	The Sub Inspector of Police, Huliyar Police Station Vs Mohamad Firaq	Assistant Public Prosecutor
20	CrI.Misc. 412/2020 (NOTICE)	12-01-2021	Nandish M.H. Vs The Tahasildar	T. Ravindrakumar
21	CrI.Misc. 545/2019 (PAPER PUBLICATION ISSUED)	12-01-2021	Malleshaiah Vs The Tahsildar	Rathna ranjini
22	CrI.Misc. 128/2020 (PAPER PUBLICATION ISSUED)	12-01-2021	M.K.Duragaiah Vs The Tahasildaar	Rathna ranjini
23	C.C. 755/2019 (SUMMONS)	13-01-2021	The Sub Inspector of Police, Huliyar Police Station Vs Kiran kumar Alias Bhuthesha and another	Assistant Public Prosecutor
24	C.C. 797/2019 (SUMMONS)	13-01-2021	The Sub Inspector of Police, Huliyar Police Station Vs Raghu Naika and 2 others	Assistant Public Prosecutor
25	C.C. 516/2019 (FRAMING OF CHARGE OR PLEA)	13-01-2021	Mallikarjuna Vs Rajendra C.D.	H. T. Hanumanthaiah
26	C.C. 530/2019 (FRAMING OF CHARGE OR PLEA)	13-01-2021	Mallikarjuna Vs Rajendra C.D	H. T. Hanumanthaiah
	27. CC 532/2019	13-1-21		HTH
	28. CC 533/19	13-1-21	203 	HTH